

**FORM C****SUBMISSION OF CLAIM BY FINANCIAL CREDITORS**

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date:13.05.2022

From

**Tamilnad Mercantile Bank Ltd.,  
TTK Road Branch,  
D.No.37, TTK Road,  
Royapettah,  
Chennai 600014  
Tamil Nadu.  
Phone: 044-28115842**

To

Mr.R.Sugumaran  
Insolvency Professional,  
9A, Block 2, Ceebros Shyamala Garden,  
136, Arcot Road, Saligramam,  
Chennai – 600093  
Tamil Nadu.

**Subject: Submission of claim and proof of claim.**

Madam/Sir,

***Tamilnad Mercantile bank Ltd., hereby submits this claim in respect of the corporate insolvency resolution process of M/s.Safire Machinery Company Private Ltd., The details for the same are set out below:***

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	<b>Tamilnad Mercantile bank Ltd.,</b>
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	<b>U65110TN1921PLC001908</b>
3.	Address and email address of the financial creditor for correspondence	Tamilnad Mercantile bank Ltd., D.No.37, TTK Road, Royapettah, Chennai 600014 Tamil Nadu. Phone: 044-28115842 E-Mail: chennai_ttk_road@tmbank.in



<p>4.</p>	<p>Details of claim, if it is made against corporate debtor as principal borrower:</p> <p>(i) Amount of claim</p> <p>(ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given)</p> <p>(iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given)</p> <p>(iv) Name and address of the guarantor(s)</p>	<p><b>Rs.2,94,93,382.63/-</b></p> <p>(On hypothecation of stock in trade of printing machinery and its accessories Valued Rs.4,20,41,739.60/- dated 30.04.2022)</p> <p><b>1.)Mr.A.Gunasekaran</b> No.16, Old No.31 Balaji Nagar 1<sup>st</sup> Street, Royapettah, Chennai-600014.</p> <p><b>2.)Mrs.Dhanuja</b> No.16, Old No.31 Balaji Nagar 1<sup>st</sup> Street, Royapettah, Chennai-600014.</p> <p><b>3.)Mrs.G.Banumathi</b> No.16, Old No.31 Balaji Nagar 1<sup>st</sup> Street, Royapettah, Chennai-600014.</p> <p>(Value of the Guarntee 3 Crore DPN dated 21.03.2022)</p>
<p>5.</p>	<p>Details of claim, if it is made against corporate debtor as guarantor:</p> <p>(i) Amount of claim</p> <p>(ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given)</p> <p>(iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given)</p> <p>(iv) Name and address of the principal borrower</p>	<p>Not Applicable</p>
<p>6.</p>	<p>Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-</p>	



	section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	<b>Rs.2,94,93,382.63/-</b> <b>M/s.Safire Machinery Company Private Ltd.,</b> No.16, Old No.31 Balaji Nagar 1 <sup>st</sup> Street, Royapettah, Chennai-600014.
7.	Details of how and when debt incurred	1.CC(Stock): Account Number: 123700150950053 Limit Amount : Rs.3,00,00,000/- (Hypothication agreement enclose with)
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	Not Applicable
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	<b>M/s.Safire Machinery Company Private Ltd.,</b> Account Number: 123700150950053 IFSC Code: TMBL0000123

For **TAMILNAD MERCANTILE BANK LTD.**

**Chief Manager**  
K.Rajkumar (923)  
Chief Manager



**Tamilnad Mercantile bank Ltd.,**  
**D.No.37, TTK Road,**  
**Royapettah, Chennai 600014**

\*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

### DECLARATION

I, Tamilnad Mercantile Bank Ltd.,, currently having office at D.No.37, TTK Road, Royapettah, Chennai 600014, do hereby declare and state as follows: -

1. **M/s.Safire Machinery Company Private Ltd.,** the corporate debtor was, at the insolvency commencement date, being the 28<sup>th</sup> day of April 2022 actually indebted to me for a sum of **Rs.2,94,93,382.63/- (Account statement enclosed).**
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - a.) Statement of Accounts

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:  
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date:13.05.2022

Place:Chennai

For TAMILNAD MERCANTILE BANK LTD.

Chief Manager  
(K.Raj Kumar) (923)

(Signature of the claimant)



#### VERIFICATION

I, **K.Rajkumar** the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at chennai on this 13<sup>th</sup> day of May, 2022

For TAMILNAD MERCANTILE BANK LTD.

Chief Manager  
(K.Raj Kumar) (923)

(Signature of claimant)



[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity.]

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